to non-Hindi knowing students

(Shri Parvathaneni Upendra)

planning ior Hyderabad ha noti: the Joint Collector among the host of officials and this provoked him into another outburst. This time he really flew oif the handle and threatened Dr. Narayan with a mark in your service record." The Minister went to the extent of questioning the commitment and the patriotism of the Joint Collector and went on in an abrasive tone: "Are you the big boss? Do you think you can defy the Centre just because you are with the State Government? I will see that there ia a black mark against you". This is the type of things. These are the outbursts which are really causing strains in the Centre-State relations.

This is not the first time he has done it. He has done it umpteen times. Therefore, I would like the Prime Minister to take note of these utterances and warn his Council of Ministers that when they visit the States, they should not overstep the limits of decency and propriety and that they should not utilise these occasions to deride the non-Congress Governments.

(Interruptions)

MR. CHAIRMAN: Nothing wiH go on record. I will give an opportunity to the Minister to state his version. There will be no further debate on this. Now, Mr. Mohanarangam.

REFERENCE TO THE FAILURE TO MERITORIOUS ISSUE CERTIFI-CATES IN ENGLISH BY THE CEN-BOARD OF SECONDARY EDUCATION DELHI, TO NON-HINDI KNOWING STUDENTS

SHRI R. MOHANARANGAM (Tamil Nadu): Sir on so many occasions, on the floor of this Parliament I have mentioned about the imposition of a particular language. It is not for me to say very often, when I just come

Parliament, that a particular language is being given more importance. My friends may think that 1 have some animosity towards a particular language. But I have not got any animosity to this language. As I have said earlier, I am an Indian and I give equal importance for all the Indian languages. But to my surprise and to the astonishment of the different from parts of country who have appeared for the 10th Standard examination of the-Central Board of Secondary Education, merit certificates have been issued only in Hindi. More than 13,000 students have appeared from different parts of the country for the 10th standard examination conducted by the Central Board of Secondary Education. They have issued merit the first cer-ificates to 50 students from different parts of the country. of these 50 students, eight stu-Out dents came from Tamil Nadu. Their names-those who have secured good marks—are in the list, and No. 1, No. 7 and No. 8 are from Tamil Nadu. The first name, who stood first in the whole country- is Kripakaran from Madras. The seventh is Pramila Devi. The eighth is another boy from Madras. AJ these students have appeared in English along with Tamil. medium is But to the surprise of all-even my friends from the Treasury Benches will definitely, agree with me-ail the certificates were issued only hi the Hindi language. At least, if they had issued the certificates in Hindi along with English, I would have been satisfied. But they have all appeared in English along with Tamil and they have stood first in the whole country. And these eight persons from Tamil Nadu have got meritorious ranks. But all these eight students were issued certificates in Hindi only. Is it the policy of the Government of India to issue certificates only in Hindi even to students who have appeared in English? "When I say this, kindly do not mistake me as if I am deriding a particular language.

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[Tbe Deputy Chairman in the Chair]

I do not have any animosity to any language. But the improvement ot a language should not be at the cost oi another language. The improvement of any language should not be, will not be and cannot be at the expense of another language. I do not know why they have issued certificates in Hindi to the students who have appeared in English. The peculiar thing is that these students do not know Hindi. So they cannot read the certificate. You are issuing c ficates to students in a language when they have not appeared in that language. Is it the policy of the Government ot India? If at all it is the policy of the Central Government that they will issue certificates only in Hindi, let them come forward and say that persons coming from the o.her parts of the country are second grade citizens and they cannot talk on the floor of Parliament. But they cannot say that. I do not know why they have issued the certificates in Hindi. Even I do not know how to read Hindi. I have put in 10 years of experience as a parliamentarian but I cannot understand even a single sentence in Hindi. And these certificates have been issued to students who have appeared in English.

SHRI $-V_{PEN}$ GHOSH (West Bengal): To -i-ovoke you to lean Hindi.

SHRI .. MOHANARANGAM: It wiU nev- provoke me to learn it. This is * e situation. So I would request the thereafter at least they can issue the certificates in English. Even though hey may consider English as a foreign 'anguage, we the persons coming from other parts of the country study oily in English and can appear in nglish. So, kind'jy see that hereafte- the certificates are issued in English Let them issue ce-tificates in Hind' to persons who come from Hindi-spe-iking areas, not to those coming from other areas.

SHRI NIRMAL CHATTERJEE (West Bengal): Sir, this is gross violation of the principle of equality of

aguages. Apart from the fact that only a Hindi version was given, he has mentioned that the candidate had given the examination only in Tamil and English. Are we departing from the principle of equality of languages and imposing Hindi on all? This is the question that has-ed.

SHRI V. GOF Nadu): Government ,n a cowardly manner. It has no guts to say openly that We will impose H This is nothing but gross violation, this is nothing but gross aggression and invasion of our culture. This thing should be stopped. I request the Government to view this matter seriously. Otherwise, agitation will be started in Tamil Nadu. Mr. Mohanarangam, you tear off that certificate and throw it.

थी हुक्मदेव नारायण ग्रास्त (विहार) : थीमन्, जैसे हिन्दी में प्रमाण-पत्र जारी करने पर आपत्ति उठ रही है उसी तरह से मेरे वैसा आदमी वो अंग्रेजी नहीं जानता और वहां केवल अंग्रेजी में ही कार-बार होता है वह भी उसी तरह से अन्याय है। जब विभाषा फार्म्सा सरकार का दिया हुवा है उसमें हिन्दी प्रथम राजभाषा, अंग्रेजी सहयोगी भाषा और प्रावेशिक भाषा साथ-साथ रहोगी । राज्ञभाषा अधिनियम को तहत विभाषा फामुला है उसमें हिन्दी प्रथम नम्बर पर, अंग्रेजी व सरे नम्बर पर और राज्य की भाषा तीसरो नम्बर पर है तीनों भाषाएं साथ साथ चलौगी । संविधान यह कहता है कि हिन्दी राजभाषा है, अंग्रेजी एसोसियेटडे लैंग्बंक है, हिन्दी आफिश्चियल सँग्येज है और हिन्दी हा प्रमाप स्थान रहांगा, अंग्रेजी का दिवतीय स्थान रहना माहिए। अगर अंग्रेजी में केवल काम चलता है तो उसको भी रांका जाना चाहिये उस पर भी आएति होनी चाहिये।

SHRI V. GOPALSAMY: He won't understand our difficulty. This is not Bihar or U.P. This is the Council of States.

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to non-Hindi knowina sturien:s

SHRI R. MOHANARANGAM: If at aJ. certificates are to be issued, they have been issued either in in English when the candidates had given their examination Tamil and English.

SHRI N. E. BALARAM (Kerala):
This is a very serious problem being faced by our students. Our students have written their examination in Tamil and English and the certificates given are in Hindi . . .

श्री सत्य पाल मिलक (उत्तर प्रदेश) : मेरा व्यवस्था का प्रश्न है।

SHRI N. E. BALARAM: I am very proud that the three-language formula has been implemented for the past fifteen years. But unfortunately, they making a departure now . . .

OF THE MINISTER STATE IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (RAJYA SABHA) (SHRI SITARAM KESRI): Mr. Deputy Chairman, my suggestion is that so far as Special Mentions are persons concerned only those are whose names allowed are mentioned in the Est. This is the convention the House. My request is ...

SHRI K. MOHANAN (Kerala): No, it is the discretion of the Chair. There have been so many occasions.

SHRI R. MOHANARANGAM: Yes, there have been so many occasions when discussions are allowed at the discretion of the Chair.

SHRI SURESH KALMADI rashtra): Wage Board was allowed to discussed. Other issues have been is totally discussed. It the discretion of the Chair.

श्री सीता^राम केसरी : उपसभापित महोदय, मेरा रिक्वेस्ट यह है...(व्यवधान) हल्ला करने से कुछ नहीं होता है, हल्ला करने से सदन की कार्यवाही नहीं चलती है। अगर किसी... SHRI SUSHIL CHAND MOHUNTA (Harayana): Mr. Deputy Chairman, just a little while ago when you stood up to say something, the Minister of State for Parliamentary Affairs was showing his hand asking you to sit down. It is not correct. He cannot, direct the Chair to sit down.

The control of the control of the control of the cannot of the ca

श्री सीताराम केसरी: मैं आपसे निवेदन कर रहा हूं डिप्टी चेयरमैन साहब के शू मोहन्ता साहब ।

श्री सूझील चन्द्र मोहन्ता : जब डिप्टी चेयरभैन साहद खड़े होंगे तो सब बँठ जाएंगे (व्यवधान)

MR. DEPUTY CHAIRMAN: May I speak now? (Interruption.;), please listen. Mr. Mohanarangam was making his Special Mention and I permitted a few Members more to express their opinion in th-; matter. Now I uni calling upon the next Member, Mr. Sukomal Sen, to make his Special Mention. Yes. Mr. Sen. (Interruptions)

श्रो सीताराम केसरी: डिप्टी वेयरमैन साहब मेरा यह निवेदन हैं कि जो परम्परा रही हैं सदन की ... (व्यवधान) गलत बात नहीं हैं... (व्यवधान) यह गलत बात हैं...

SHRI SURESH KALMADI: What is (Maha- the tradition? (Interruptions).

MR. DEPUTY CHAIRMAN: Mr. Kalmadi, if you shout. I cannot hear what the Minister is saying. I cannot listen to the Minister. Please sit down.

श्री सीतारांभ केसरी : मुझे कहने दिंचिए । डिप्टी चेयरमैन साहब मेरा निबे-दन यह है कि सदन की यह परम्परा रही है कि आप स्पेशल मॉशन मों जिनका होता है उन्हें ही बलाते हैं। अब आपसे यह प्रार्थना है कि यदि किसी विषय पर इनको ज्यादा बहस करनी है तो आपकी जनमति लेकर बहस कर । हमें कोई एत-राज नहीं है । मैं यह निवंदन करता ह , मेरा इतना ही निवेदन है कि . . . (व्यवधीन)

श्री **वोभेन घोष**ः यह गलत बात ही कि (व्यवधान)

श्री सीताराम किसरी : नहीं सनियं दीपन बाब, मैं चेयर को कर रहा हा। मेरा हक नहीं हैं यह . . . (रयवधान)

SHRI DIPEN GHOSH: Whom are you teaching? (Interruptions). Whom are you teaching?

थी सीताराम केंसरी मेरा निर्देश करने काहक हैं कि नहीं? मैं तो नियंदन कर रहा हुई।

SHRI SURESH KALMADI: Sir, it is a serious matter. (Interruptions).

MR. DEPUTY CHAIRMAN: It is not a matter now. I have already closed it and I have called the next Member. Please sft down.

SHRI NIRMAL CHATTERJEE: Sir. there is a point ,0f order.

MR. DEPUTY CHAIRMAN: There is no point of order. I have already closed the matier. Ple'ass sit down.

SHRI NIRMAL CHATTERJEE: Sir, just now I saw the Law Minister crossing between you and "he Speaker. This is a matter of decorum.

MR. DEPUTY CHAIRMAN: But I have not seen that. Please sit down.

SHRI SURESH KALMADI: But they talk of tradition always. (Interruptions).

SHRI DIPEN GHOSH: Everytime they transgress parliamentary practices.

MR. DEPUTY CHAIRMAN: Yes, Mr. Sukomal Sen.

REFERENCE TO THE DIFFICULTIES BEING FACED BY THE HOMOEOPA-THIC MEDICINE INDUSTRY IN WEST BENBAL DUE TO NON-AVAILABIJTY OF ALCOHOL:

SHRI SUKOMAL SEN (West Bengal): Sir, this 's a non-controversial issue, but it is a very serious one, I would like to draw the atention of the Government to a yery serious situation that has been created in the homoeopathic medicine industry in West Bengal due to the irreguar or non-supply of alcohol for the manufacture of the medicines in the Sate.

Sir, this industry is solely dependent on alcohol for the manufacture of homoeopathic medicines in West Bengal. This industry employees a large number of workers in West Bengal, in fact, the largest number of workers and employees. More than one lakh workers are employed in this industry in West Bengal, But. due to the shortage of alcohol, because of irregular of or non-supply alcohol this industry, this industry in West Bangal has been facing a very serious crisis jeopardising the interests not only of the workers and the employees in t'his Industry, but also of the doctors and the patients. The industry and t'ne workers' unions in the industry have drawn the attention of of the Central Government tc* this serious situations. In the circumstances, 1 would request the Government to take immediate steps 'for essuring supply of adequate quantities of alcohol to West Bengal in order to save this industry. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Yes, Mr. Satya Pal Malik.